IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

CP/CA No. 439(ND)/2017

IN THE MATTER OF:

SGGD Projects Developers Pvt. Ltd. & Ors.

APPLICANT / PETITIONER

Vs

Religare Enterprises Ltd. & Ors.

RESPONDENT

SECTION:

Under Section 59

Order delivered on 23.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the PETITIONER

:- Dr. A. M. Singhvi, Mr. A Vashisht, Sr.

Advocates and Mr. Tishampati Sen, Advocate

For the RESPONDENT No. 1

:- Mr. Amit S. Chaddha, Sr. Adv., Sh. Sumesh

Dhawan & Ms. Charu Sharma, Advocates

For the RESPONDENT No. 2

:- Mr. Ashwani Kr. Matta Sr. Advocate, Mr.

Vikrant Singh Negi, Mr. Tariq Muneer,

Mr. Aman Kacheria, Advocates

For the RESPONDENT No. 3

:- Mr. P. V. Kapoor, Sr. Advocate, Mr. Hitesh

Jain, Mr. Yakshay Chedda, and Ms. Krushin

Barfiwala, Advocates

For the RESPONDENT No. 4

- Mr. VK Chaudhary, Sr. Advocate, Mr. Shyel

Trehan, Ms. Akshita Sachdeva, Mr. Himanshu

Vij, Advocates

For the RESPONDENT No. 5

:- Mr. K. Datta, Advocate

ORDER

Part heard. List on 29th January 2018.

(M. M. KUMAR) PRESIDENT

(S. K. MOHAPATRA) MEMBER (TECHNICAL)

Deepak Kumar 23.01.2018